

Completion of Recovery Certificate No. 5722 of 2022 against Jayesh Vallabhaji Madiyar (PAN: AFUPM2381R) in the matter of Excel Castronics Limited.

Recovery Certificate No. 5722 of 2022 was drawn against Jayesh Vallabhaji Madiyar (PAN: AFUPM2381R) for non-payment of penalty imposed vide Order No. WTM/MB/IVD/ID11/13672/2021-22 dated October 01, 2021 in the matter of Excel Castronics Limited for a sum of **23,46,786/- (Rupees Twenty-Three Lakh Forty-Six Thousand Seven Hundred and Eighty-Six only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant sections of the Income-tax Act.

September 16, 2026
Ahmedabad



J Shandilya
RECOVERY OFFICER

जैनेन्द्र शांडिल्य / JAINENDRA SHANDILYA
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
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